

The export of basic agricultural items like cereals, dairy products, meat, sugar etc. is constrained by not only tariff and non-tariff barriers but also by the massive subsidies provided to the producers by the USA, EEC etc.

(c) The removal of non-tariff barriers and reduction of subsidies in the industrialised countries under the WTO agreement are expected to open up new market opportunities for countries like India so as to enable us to increase the share of agriculture and allied products in the country's export basket.

(d) It is the policy of the Government to allow the export of items of mass consumption in such a manner that it does not compromise the food security of the country. It is with this objective in mind that Government prescribes restrictions like licencing quantitative ceilings and minimum export price on certain items. At the same time, Government's objective is to maximise foreign exchange earnings from the agricultural sector for the benefit of the farmers.

(e) and (f) The steps taken to enhance export of agricultural and allied products include simplification of inspection procedures, removal of Minimum Export Price and quantity restrictions on selected items, provisions of concessional credit, product development to meet international needs, extension of benefits available under the scheme of EOUs/FPZs to agriculture sector and permitting 50% sale in the domestic tariff area, assistance to exporters for improved packaging, strengthening of quality control, promoting export of identified products through brand promotion campaigns, arranging buyer-seller meets and participation in inter-national fairs/exhibitions.

#### **Transfer of DMS to Delhi Government**

3179. SHRI S. MUTHU MANI:

DR. Y. LAKSHMI PRASAD:

Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether Government have decided to hand over the Delhi Milk Scheme to the Delhi Government; and

(b) if so, what are the reasons therefor and what are the modalities being worked out for such handover?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH): (a) to (b) The matter is under consideration of the Government.

#### **Transmission of Primary School Education Through Satellite Channels**

3180. SHRI V. NARAYANASAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some satellite channels are being utilised to transmit lessons of primary school standard to village;

(b) if so, the details of the channels used and the programmes so telecast; and

(c) whether these programmes are in different languages and which States are being benefited by them?

THE MINISTER OF STATE IN THE DEPTT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) Educational Programmes produced by Central Institute of Educational technology (CIET) and State Institutes of Educational Technology (SIET), which are mainly enrichment programmes for children of primary school age group are being telecast through different regional language services of Doordarshan terrestrially as given below: